

Development of Drinking Water facilities in Adivasi Areas of Madhya Pradesh

9280. SHRI R. V. BADE:
SHRI HUKAM CHAND
KACHWAI:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any scheme has been received from M.P. Government regarding development of drinking water in Tribal areas of Jhabua, Dhar, Surguja, Mandla and Bastar Districts of M.P.;

(b) if so, whether the scheme has been sanctioned; and

(c) if not sanctioned as yet, when will it be sanctioned?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) (a) to (c) The subject-matter concerns the Ministry of Home Affairs. That Ministry is collecting the information for laying it on the Table of the Sabha.

More aid for Family Planning Scheme owing to Density of Population in Kerala

9281 SHRI RAMCHANDRAN KADANNAPPALLI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state whether Government propose to allot more aid to the State Government of Kerala for the successful implementation of the Family Planning Scheme owing to the present density of the population?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): No. The allocations for the Family Planning Programme to the State Governments are made on the basis of performance and the development of infrastructure in each State and not on the basis of the density of population.

Amount for National Highways in Kerala

9282. SHRI RAMACHANDRAN KADANNAPPALLI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state the amount allotted for the National Highways in Kerala State for the years 1972-73 and 1973-74 and also the expenditure incurred so far?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA): Based on the final requirements intimated by the State Government, an amount of Rs. 355 lakhs was allotted during 1972-73 for the National Highways (Original) works in Kerala. Besides this, an amount of Rs. 49.74 lakhs was allotted for maintenance and repairs of National Highways in the State during the same year. Against this, the State Government has reported an expenditure of Rs. 385.72 lakhs upto March, 1973 on original works and Rs. 21.62 lakhs upto February, 1973 on maintenance and repairs works.

2. Subject to vote by Parliament, a provision of Rs. 322 lakhs has been suggested for the National Highways (Original) works in Kerala during 1973-74. In addition, for ordinary repairs and renewals of National Highways a sum of Rs. 31.60 lakhs has been suggested. Funds are also made available to the State for special repairs, flood damage repairs etc., depending on the actual requirements. No expenditure has so far been reported by the State Government against this.

Expenditure of Anniversary celebration of Independence

9283 SHRI SAROJ MUKHERJEE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether a certain amount of money has so far been spent for the Cultural functions during the celebration of 25th Anniversary of Indian Independence;